

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Wednesday the 27th day of September 2023 at 10.30 a.m
(VIRTUAL MODE)

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and
Hon'ble Mrs. Shreesh Merla, Member (Technical)

For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 302/2023 IA No. 968/2023	Assistant Commissioner of Commercial Taxes Vs Mr. Alok Kailash Saksena & 8 Ors.	Mr. Sandip Huligol	Mr. Divyanshu Rai- R1 M/s Khaitan & Co- R5

For Disposal

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	Comp App (AT) (CH) (Ins) No. 293/2023 For Condone Delay IA No. 890/2023 For Stay IA No. 891/2023	Millenium Steel India Private Limited Vs Sripatham Venkatasubramania Ramkumar, RP of Sical Logistics Ltd.	Ms. Revathi Manivannan	Mr. Pradeep Joy

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	Comp App (AT) (CH) (Ins) No. 291/2023 For Stay IA No. 885/2023 To Dispense with IA No. 886/2023	SK Revi Maniyen Vs Mr. G Mukundan, RP of Thiruchitrambalam Project Ltd. & Anr.	Mr. Shoban M Padmanabhan	Mr. S Ravi For Caveator
4	Comp App (AT) (CH) (Ins) No. 311/2023 For Condone Delay IA No. 965/2023	Govt. of Tamil Nadu, Commercial Taxes and Registration Dept. Rep by Deputy Commissioner Vs S. Rajendran liquidator	Mr. B Vijay	

5	Comp App (AT) (CH) (Ins) No. 312/2023 For Condone Delay IA No. 909/2023	Punjab National Bank WITH	Ms. Vinithra Srinivasan	
6	Comp App (AT) (CH) (Ins) No. 313/2023 For Condone Delay IA No. 970/2023	Punjab National Bank WITH	Ms. Vinithra Srinivasan	
7	Comp App (AT) (CH) (Ins) No. 314/2023 For Condone Delay IA No. 971/2023	Punjab National Bank WITH	Ms. Vinithra Srinivasan	
8	Comp App (AT) (CH) (Ins) No. 315/2023 For Condone Delay IA No. 972/2023	Punjab National Bank WITH	Ms. Vinithra Srinivasan	
9	Comp App (AT) (CH) (Ins) No. 316/2023 For Condone Delay IA No. 973/2023	Punjab National Bank WITH	Ms. Vinithra Srinivasan	
10	Comp App (AT) (CH) (Ins) No. 317/2023 For Condone Delay IA No. 974/2023	Punjab National Bank WITH	Ms. Vinithra Srinivasan	
11	Comp App (AT) (CH) (Ins) No. 318/2023 For Condone Delay IA No. 975/2023	Punjab National Bank WITH	Ms. Vinithra Srinivasan	
12	Comp App (AT) (CH) (Ins) No. 319/2023 For Condone Delay IA No. 976/2023	Punjab National Bank	Ms. Vinithra Srinivasan	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13	Comp App (AT) (CH) (Ins) No. 4/2023 Leave to file IA No. 8/2023 For Stay IA No. 7/2023	Ashique Ponnampambath Vs Reuben Joseph, Liquidator of Platino Classic Motors India Pvt. Ltd.	Mr. S Eshwar	Mr. Sharath Chandran

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14	TA (AT) No. 229/2021 (CA (AT) (Ins) No. 342/2020)	Sai Syntex Co. Vs Atlanti Spinning & Weaving Mills Ltd.	Mr. Ankur Goyal	Mr. VV Sivakumar- R2

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15	Comp App (AT) (CH) No.32/2022	Sivagnanagovindasamy Nambi Vs The Registrar of Companies, Chennai	Mr. CS K. Gaurav Kumar	
16	Comp App (AT) (CH) (Ins) No.198/2022 For Exemption IA No. 447 & 449/2022 For Additional Docs. IA No. 448/2022	Cooperative Rabobank U.A Vs Coffee Day Global Limited	Mr. Dwarakesh Prabhakaran	Mr. A. Murali Mr. Anant Merathia
17	Comp App (AT) (CH) No. 11/2023	S. Muralidharan Vs Registrar of Companies Chennai & Anr.	Mr. R Vidhyashankar	Mr. Avinash Krishnan Ravi- R1 Mr. B Ramana Kumar- R2
18	Comp App (AT) (CH) No. 49/2023	V. Ramachandran Vs The Registrar of Companies, Coimbatore & Anr.	Mr. R Vidhya Shankar	Mr. Avinash Krishnan Ravi
19	Comp App (AT) (CH) (Ins) No. 102/2023 For Stay IA No. 367/2023 For Condone Delay IA No. 366/2023 Delay in representation IA No. 365/2023	Erragam Sudhir Reddy Vs State Bank of India & Anr.	Mr. Anant Merathia	Mr. ML Ganesh- R1
20	Comp App (AT) (CH) (Ins) No. 284/2023 For Stay IA No. 867/2023	Noil Christuraj Vs State Bank of India & Anr.	Mr. Anant Merathia	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents	Remarks
21	Comp App (AT) (CH) (Ins) No. 33/2021 For Stay IA No. 78/2021 For Exemption IA No. 79/2021 For Urgent Hearing IA No. 80/2021	Prathikantam Gunavardhan Raju Vs Liquidator of Innovative Studios Pvt Ltd & Anr WITH	Mr. Shahbaaz Husain	Mr. B. Dhanaraj- R1 Mr. R. Sivaraman - R2	Aplnt WS filed R1 R2 WS filed
22	Comp App (AT) (CH) (Ins) No. 36/2021 For Stay IA No. 83/2021 For Exemption IA No. 84/2021 For Urgent Hearing IA No. 85/2021	Prathikantam Gundavardhan Raju Vs Liquidator of M/s. Innovative Studios Pvt. Ltd. & Anr	Mr. Shahbaaz Husain	Mr. B. Dhanaraj- R1 Mr. R. Sivaraman - R2	
23	Comp App (AT) (CH) (Ins) No.199/2021 For Condone Delay IA No. 404 & 632/2021	Flinta Real Estate LLP Vs NHDPL South Pvt Ltd WITH	Mr. Udayarikar Rangarajan Ms. Anisha Aatresh	M/s Surana & Surana	Aplnt WS filed Resp WS filed
24	Comp App (AT) (CH) (Ins) No.201/2021 For Condone Delay IA No. 405 & 633/2021 Additional docs IA No. 453/2022	Flinta Real Estate LLP Vs NEL Holdings South Ltd	Mr. Udayarikar Rangarajan Ms. Anisha Aatresh	M/s Surana & Surana	Rejoinde r filed Aplnt WS filed Resp WS filed
25	Comp App (AT) (CH) (Ins) No. 209/2021 For Stay IA No. 419/2021 To implead IA No. 593/2023	Ganapathi Reddy & Anr Vs Mr. Bhrugesh Ramachandra Amin, RP, Panyam Cements and Minerals Industries Limited & 2 Ors. WITH	Mr. P Ulaganathan	Mr. Pranava Charan- R1 Mr. R Sivaraman- R2	Rejoinde r filed Aplnt WS filed R1 R2 WS filed
26	Comp App (AT) (CH) (Ins) No. 210/2021 For Stay IA No. 420/2021 To implead IA No. 592 & 594/2023	Sree Balaji Transport & 17 Ors. Vs Mr Bhrugesh Ramachandra Amin, RP, Panyam Cements and Minerals Industries Limited & 2 Ors.	Mr. P Ulaganathan	Mr. Pranava Charan- R1 Mr. R Sivaraman- R2	

27	Comp App (AT) (CH) (Ins) No. 252/2021 For Exemption IA No. 534/2021 For Stay IA No. 535/2021	The Assistant Commissioner of Central Tax Vs Bhrugesh Rameshchandra Amin, RP & 2 Ors	Mr. P Raj Kumar Jhabakh	Mr. Pranava Charan- R1 Mr. R. Sivaraman R2 & R3	R2 R3 Reply filed
28	Comp App (AT) (CH) (Ins) No. 282/2021 For Stay IA No. 605/2021 To Dispense With IA No. 606/2021	Yashica Electronics Pvt Ltd Vs S Kamaraj, Liquidator, Yashica Electronic Pvt. Ltd	Mr. KM Anand	Mr. R. Sadasivan	Aplnt WS filed Resp WS filed
29	Comp. App (AT) (CH) (Ins) No. 284/2021	NCC Infrastructure Holdings Ltd (NCCIHL) Vs TAQA India Power Ventures Ltd.	Ms.Hema Srinivasan	Mr.P Giridharan	Aplnt WS filed Resp WS filed
30	Comp App (AT) (CH) No.49/2022 For Directions IA No. 573 & 575/2022 For Stay IA No. 574/2022	Medici Holdings Ltd Vs Photon Infotech Pvt Ltd & 8 Ors.	Mr. Niranjan Rajagopalan	Mr. Pawan JabakhR1- R5 Mr. K. Moorthy- R6- R8 Mr. V Mahesh, PCS R9	Aplnt WS filed R1-R5 WS filed
31	Comp App (AT) (CH) No.128/2022 Urgent Listing IA No. 1101/2023 For Directions IA No. 957/2023	Bhagyanagar Boards & Chemicals Pvt Ltd & 4 Ors Vs Vijay Kumar Goyal & 2 Ors	Mr.Y Suryanarayana	Mr. R Parthasarathy & Mr. Rangasaran Mohan- R1-R3	R1-R3 Reply filed Rejoinde r filed
32	Comp App (AT) (CH) (Ins) No.221/2022	Komal Varma Vs Dakshin Constructions Pvt. Ltd.	Mr. Krishna Ravindran	M/s. Surana & Surana	Aplnt WS filed Resp WS filed
33	Comp App (AT) (CH) (Ins) No. 150/2023 For Exemption IA No. 495/2023 For Stay IA No. 494/2023	Damodaran R, Suspended Director of Real Value Promoters Pvt. Ltd. Vs P Manickam and Co & Anr.	Mr. Avinash Krishnan Ravi	Mr. Sam Jayaraj Houston- R1 Mr. AG Sathyanarayana- R2	R1 R2 Reply filed

Copy to:

By the order of Hon'ble Member (J)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
Ph-044-28880500